

an>

Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

...(Interruptions)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Red Cross Society, New Delhi, for the years 2014-2015.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Red Cross Society, New Delhi, for the years 2014-2015, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Red Cross Society, New Delhi, for the years 2014-2015.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 5782/16/16]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Red Cross Society, New Delhi, for the years 2015-2016.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Red Cross Society, New Delhi, for the years 2015-2016, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Red Cross Society, New Delhi, for the years 2015-2016.

[Placed in Library, See No. LT 5783/16/16]

...(Interruptions)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): On behalf of Shri Shripad Yesso Naik, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2015-2016, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Post Graduate Teaching and Research in Ayurveda, Jamnagar, for the year 2015-2016.

[Placed in Library, See No. LT 5784/16/16]

â€ (Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SANTOSH KUMAR GANGWAR): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the General Insurance Corporation of India, Mumbai, for the year 2015-2016.

(ii) Annual Report of the General Insurance Corporation of India, Mumbai, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5785/16/16]

(b) (i) Review by the Government of the working of the National Insurance Company Limited, Kolkata, for the year 2015-2016.

(ii) Annual Report of the National Insurance Company Limited, Kolkata, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5786/16/16]

(2) A copy of the 49th Liquidator's Report (Hindi and English versions) on voluntary winding up of IIBI to the equity shareholders of IIBI (under Members' voluntary winding up) for the quarter ended 30.09.2016.

[Placed in Library, See No. LT 5787/16/16]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2015-2016.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Insurance Regulatory and Development Authority, Hyderabad, for the year 2015-2016.

[Placed in Library, See No. LT 5788/16/16]

(4) A copy of the Notification No. IRDA/IAC/6/118/2016 (Hindi and English versions) published in Gazette of India dated 9th May, 2016 appointing two members, mentioned therein, as Members of the Insurance Advisory Committee with effect from the date of notification in addition to the 23 members as appointed earlier issued under subsection (1) of Section 25 of the Insurance Regulatory and Development Authority Act, 1999.

[Placed in Library, See No. LT 5789/16/16]

(5) A copy of the Notification No. S.O.3065(E) (Hindi and English versions) published in Gazette of India dated 26th September, 2016 regarding change in jurisdiction of Debts Recovery Tribunals 1, 2 & 3 at Mumbai and DRT Pune issued under sub-section (2) of Section 3 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993.

[Placed in Library, See No. LT 5790/16/16]

(6) A copy of the Pension Fund Regulatory and Development Authority (Pension Fund) (First Amendment) Regulations, 2016 (Hindi and English versions) published in Notification No. PFRDA/12/RGL/139/9 in Gazette of India dated 8th September, 2016 under Section 53 of the Pension Fund Regulatory and Development Authority Act, 2013.

[Placed in Library, See No. LT 5791/16/16]

(7) A copy of the Income-tax (29th Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. S.O.3399(E) in Gazette of India dated 7th November, 2016 under section 296 of the Income Tax Act, 1961.

[Placed in Library, See No. LT 5792/16/16]

(8) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 94 of the Finance Act, 1994:-

(i) The Place of Provision of Services (Amendment) Rules, 2016 published in Notification No. G.S.R.1055(E) in Gazette of India dated 9th November, 2016, together with an explanatory memorandum.

(ii) G.S.R.1056(E) in Gazette of India dated 9th November, 2016, together with an explanatory memorandum making certain amendments in the Notification No. 25/2012-Service Tax dated 20th June, 2012.

(iii) The Service Tax (Fourth Amendment) Rules, 2016 published in Notification No. G.S.R.1057(E) in Gazette of India dated 9th November, 2016, together with an explanatory memorandum.

(iv) G.S.R.1058(E) in Gazette of India dated 9th November, 2016, together with an explanatory memorandum making certain amendments in the Notification No. 30/2012-Service Tax dated 20th June, 2012.

(v) G.S.R.1082(E) in Gazette of India dated 22nd November, 2016, together with an explanatory memorandum making certain amendments in the Notification No. 20/2014-Service Tax dated 16th September, 2014.

[Placed in Library, See No. LT 5793/16/16]

(9) A copy each of the following Notifications (Hindi and English versions) under sub-section (7) of Section 9A of the Customs Tariff Act, 1975:-

(i) G.S.R.1084(E) published in Gazette of India dated 23rd November, 2016 together with an explanatory memorandum seeking to impose safeguard duty on imports of "Hot Rolled flat sheets and plates of alloy or non alloy steel having nominal thickness less than or equal to 150mm and nominal width of greater than or equal to 600mm" for a period of two years and six months at specified rates, when imported at a price below the specified import price, pursuant to the final findings of investigations conducted by the Director General of Safeguards. However, the said safeguard duty shall not apply to imports of subject goods from developing countries except People's Republic of China, Ukraine and Indonesia.

(ii) G.S.R.1039(E) published in Gazette of India dated 2nd November, 2016 together with an explanatory memorandum seeking to impose provisional anti-dumping duty on imports of Wire Rod of alloy or Non-Alloy Steel for a period of six months in the manner prescribed, pursuant to the preliminary finding of the Designated Authority, Director General of Anti-dumping and Allied Duties.

(iii) G.S.R.1054(E) published in Gazette of India dated 9th November, 2016 together with an explanatory memorandum seeking to impose provisional anti-dumping duty at modified rates, on the imports of 4, 4 Diamino Stilbene 2, 2 Disulphonic Acid, originating in, or exported from People's Republic of China, upto and inclusive of 22nd January, 2019 in pursuance of Mid-term review conducted by Directorate General of

[Placed in Library, See No. LT 5794/16/16]

(10) A copy of the Notification No. G.S.R.956(E) (Hindi and English versions) published in Gazette of India dated 5th October, 2016, together with an explanatory memorandum making certain amendments in the Notification No. 157/1990-Cus., dated 28th March, 1990 under section 159 of the Customs Act, 1962.

[Placed in Library, See No. LT 5795/16/16]

...(Interruptions)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): On behalf of Shri Faggan Singh Kulaste, I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Tuberculosis and Respiratory Diseases, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5796/16/16]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Pharmacy Council of India, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pharmacy Council of India, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5797/16/16]

(3) A copy of the Food Safety and Standards (Food Products Standards and Food Additives) (Seventh Amendment) Regulations, 2016 (Hindi and English versions) published in Notification No. F. No. 11-109/Reg/Harmoniztn/2014 in Gazette of India dated 8th September, 2016 under Section 93 of the Food Safety and tandards Act, 2006.

[Placed in Library, See No. LT 5798/16/16]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Nursing Council, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Nursing Council, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5799/16/16]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Board of Examinations, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Board of Examinations, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5800/16/16]

(6) A copy of the Annual Report (Hindi and English versions) of the Rashtriya Arogya Nidhi, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

[Placed in Library, See No. LT 5801/16/16]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2015-2016,

alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Indian Pharmacopoeia Commission, Ghaziabad, for the year 2015-2016.

[Placed in Library, See No. LT 5802/16/16]

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Medical Sciences, Imphal, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Medical Sciences, Imphal, for the year 2015-2016.

[Placed in Library, See No. LT 5803/16/16]

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Regional Institute of Paramedical and Nursing Sciences, Aizawl, for the year 2015- 2016.

[Placed in Library, See No. LT 5804/16/16]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the North Eastern Indira Gandhi Regional Institute of Health and Medical Sciences, Shillong, for the year 2015-2016.

[Placed in Library, See No. LT 5805/16/16]

(11) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Biologicals, Noida, for the year 2015- 2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Biologicals, Noida, for the year 2015-2016.

[Placed in Library, See No. LT 5806/16/16]

(12) (i) A copy of the Annual Report (Hindi and English versions) of the Dental Council of India, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Dental Council of India, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5807/16/16]

(13) A copy of the Drugs and Cosmetics (Sixth Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R. 897(E) in Gazette of India dated 21st September, 2016 under Section 38 of the Drugs and Cosmetics Act, 1940.

[Placed in Library, See No. LT 5808/16/16]

...(Interruptions)

12.02 hours

(At this stage, Shri K.C. Venugopal, Shri Kalyan Banerjee and some other hon. Members came and stood on the floor near the Table.)

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Social and Economic Change, Bengaluru, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Social and Economic Change, Bengaluru, for the year 2015-2016.

[Placed in Library, See No. LT 5809/16/16]

(2) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Development Economics (Delhi School of Economics-University of Delhi), Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5810/16/16]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Centre for Policy Research, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Centre for Policy Research, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5811/16/16]

(4) (i) A copy of the Annual Report (Hindi and English versions) of the Madras School of Economics, Chennai, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Madras School of Economics, Chennai, for the year 2015-2016.

[Placed in Library, See No. LT 5812/16/16]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the National Council of Applied Economic Research, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council of Applied Economic Research, New Delhi, for the year 2015- 2016.

[Placed in Library, See No. LT 5813/16/16]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Pratichi (India) Trust, Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Pratichi (India) Trust, Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5814/16/16]

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Institute for Studies in Industrial Development, New Delhi, for the year 2015-2016, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Institute for Studies in Industrial Development, New Delhi, for the year 2015-2016.

[Placed in Library, See No. LT 5815/16/16]

(8) A copy of the Depositories (Procedure for Holding Inquiry and Imposing Penalties by Adjudicating Officer) Amendment Rules, 2015 (Hindi and English versions) published in Notification No. .S.R.644(E) in Gazette of India dated 19th August, 2015 under section 27 of the Depositories Act, 1996.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

[Placed in Library, See No. LT 5816/16/16]

(10) A copy of the Securities Contracts (Regulation) (Procedure for Holding Inquiry and Imposing Penalties by Adjudicating Officer) Amendment Rules, 2015 (Hindi and English versions) published in Notification No. G.S.R.645(E) in Gazette of India dated 19th August, 2015 under sub-section (3) of Section 27 of the Securities Contracts (Regulation) Act, 1956.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

[Placed in Library, See No. LT 5817/16/16]

(12) A copy of the Annual Accounts (Hindi and English versions) of the Competition Commission of India, New Delhi, for the year 2015-2016, together with Audit Report thereon.

[Placed in Library, See No. LT 5818/16/16]

(13) A copy of the Annual Accounts (Hindi and English versions) of the Securities and Exchange Board of India, Mumbai, for the year 2015-2016, together with Audit Report thereon.

[Placed in Library, See No. LT 5819/16/16]

(14) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 469 of the Companies Act, 2013:-

(i) The Investor Education and Protection Fund Authority (Appointment of Chairperson and Members, holding of meetings and provision for offices and officers) Amendment Rules, 2016 published in Notification No. G.S.R.853(E) in Gazette of India dated 5th September, 2016.

(ii) The Investor Education and Protection Fund Authority (Accounting, Audit, Transfer and Refund) Rules, 2016 published in Notification No. G.S.R.854(E) in Gazette of India dated 5th September, 2016.

[Placed in Library, See No. LT 5820/16/16]

(15) A copy of the Notification No. G.S.R.1074(E) (Hindi and English versions) published in Gazette of India dated 17th November, 2016, making certain amendments in the Notification No. G.S.R.787(E) dated 15th October, 2015, under Section 40 of the Cost and Works Accountants Act, 1959.

[Placed in Library, See No. LT 5821/16/16]

(16) A copy of the Senior Citizens' Welfare Fund (Amendment) Rules, 2016 (Hindi and English versions) published in Notification No. G.S.R.981(E) in Gazette of India dated 17th October, 2016 under sub-section (4) of Section 94 of the Finance Act, 1994, together with an explanatory memorandum.

[Placed in Library, See No. LT 5822/16/16]

(17) A copy each of the following Notifications (Hindi and English versions) under sub-section (3) of Section 15 of the Government Savings Banks Act, 1873:-

(i) The Senior Citizen Savings Scheme (Amendment) Rules, 2016 published in Notification No. G.S.R.938(E) in Gazette of India dated 3rd October, 2016.

(ii) The Sukanya Samridhi Account (Amendment) Rules, 2016 published in Notification No. G.S.R.939(E) in Gazette of India dated 3rd October, 2016.

(iii) The Post Office Time Deposit (Amendment) Rules, 2016 published in Notification No. G.S.R.941(E) in Gazette of India dated 3rd October, 2016.

(iv) The Post Office (Monthly Income Account) Amendment Rules, 2016 published in Notification No. G.S.R.942(E) in Gazette of India dated 3rd October, 2016.

(v) The Post Office Recurring Deposit (Amendment) Rules, 2016 published in Notification No. G.S.R.943(E) in Gazette of India dated 3rd October, 2016.

(vi) The National Savings Certificates (VIII Issue) (Amendment) Rules, 2016 published in Notification No. G.S.R.944(E) in Gazette of India dated 3rd October, 2016.

(vii) The Kisan Vikas Patra (Amendment) Rules, 2016 published in Notification No. G.S.R.945(E) in Gazette of India dated 3rd October, 2016.

[Placed in Library, See No. LT 5823/16/16]

(18) A copy of the Notification No. G.S.R.940(E) (Hindi and English versions) published in Gazette of India dated 3rd October, 2016, notifying that the subscriptions made to the fund on or after the 1st day of October, 2016 and the balances at the credit of the subscriber shall bear interest at the rate of 8.0 per cent per annum issued under Section 5 of the Public Provident Fund Act, 1968.

[Placed in Library, See No. LT 5824/16/16]

â€ (Interruptions)

HON. SPEAKER: Item No. 7, Shri Jagat Prakash Nadda. आज सबके प्रतिनिधि आप ही हों।

â€ (व्यवधान)

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): On behalf of Shrimati Anupriya Patel, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 2015-2016, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the Pasteur Institute of India, Coonoor, for the year 2015-2016.

[Placed in Library, See No. LT 5825/16/16]

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (DR. SUBHASH RAMRAO BHAMRE): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 394 of the Companies Act, 2013:-

(a) (i) Review by the Government of the working of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2015-2016.

(ii) Annual Report of the Hindustan Shipyard Limited, Visakhapatnam, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5826/16/16]

(b) (i) Review by the Government of the working of the Goa Shipyard Limited, Goa, for the year 2015-2016.

(ii) Annual Report of the Goa Shipyard Limited, Goa, for the year 2015-2016, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5827/16/16]

(c) (i) Review by the Government of the working of the Hindustan Aeronautics Limited, Bangalore, for the year 2015-2016.

(ii) Annual Report of the Hindustan Aeronautics Limited, Bangalore, for the year 2015-2016, alongwith Audited Accounts and comments of the

Comptroller and Auditor General thereon.

[Placed in Library, See No. LT 5828/16/16]

(2) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Cantonment Boards for the year 2015-2016.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Cantonment Boards for the year 2015-2016.

[Placed in Library, See No. LT 5829/16/16]

(3) A copy of the Memorandum of Understanding (Hindi and English versions) between the BEML Limited and the Vignyan Industries Limited for the year 2016-2017.

[Placed in Library, See No. LT 5830/16/16]

...(Interruptions)